

NATIONAL COMPANY LAW TRIBUNAL

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MUMBAI BENCH

C.P. No.: CP44/2018

Filed U/s.:

Item No (As Per Cause List):

Date. :: 7/2/18

Name & Signature of Counsel for Petitioner:

Ms. Arti Raghvan  
Mr. Jay Zaveri

Name & Signature of Counsel for Respondent:

Ms. Zarah Padamsee i/b VASTI AND VASTI



Note: Kindly Handover the Attendance Sheet before Hearing.

**ORDER**

**C.P. No. 44/I&BC/NCLT/MB/MAH/2018**

1. The Learned Representatives of both the sides are present.
2. Wrongly listed on the Cause List. Matter is already adjourned to **26.02.2018**.

**Sd/-**

**Bhaskara Pantula Mohan**  
**Member (Judicial)**  
**07.02.2018.**

aah

**Sd/-**

**M.K. Shrawat**  
**Member (Judicial)**